## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:255
ANSWERED ON:23.11.2011
TASK FORCE REPORT ON COAL ALLOCATION
Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of COAL be pleased to state:

- (a) whether the Government has received the report of the Task Force on coal allocation to the State Governments from the nearest coal mines;
- (b) if so, the details thereof;
- (c) the manner in which the States are likely to be benefited by the recommendations of the Task Force; and
- (d) the time by which the report is likely to be implemented?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The report of the Inter-Ministerial Task Force constituted under the Chairmanship of Joint Secretary, Ministry of Coal to consider the feasibility for rationalization of existing sources of coal supplies for power, cement and sponge iron units was submitted to the Ministry of Coal on 24.8.2011.
- (b) & (c): The Task Force has recommended rationalization of existing sources in respect of 9 captive power plants / sponge iron plants / cement plants and also rationalization of coal supply sources in respect of 12 power plants of Madhya Pradesh Power Generation Corporation Ltd (MPPGCL), Gujarat State Electricity Corporation Ltd (GSECL), Haryana Power Generation Corporation Ltd (HPGCL), Damodar Valley Corporation (DVC), West Bengal Power Development Corporation Ltd (WBPDCL) and Tamil Nadu Electricity Board (TNEB). When implemented, these recommendations are likely to result in saving to the concerned power utilities on account of transportation costs.
- (d): Coal India Limited (CIL) has been advised to take necessary action for implementation of these recommendations, which will be done after due consultations with the stakeholders.